NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.
CA NO. CA(CAA)-07(PB)/2017

CORAM:

PRESENT: SH. M.K.HANJURA
Hon'ble Member(J)

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY Khyati Nilum Assocates Pvt. Ltd.
And
Khyati Global Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARUN SAXENA		ADVOCATES FOR PETITIONER COMPANIES	
2.	SIMRAN JYOT SINGH			
3.	NIMINI			Nalini
4.	ANUSHRI			

ORDERS

Learned Counsel for the Applicant present. On the request of the Ld. Counsel, the matter is adjourned and shall now come up on 10.2.2017 for further consideration.

-Sd-
(R. Varadharajan)
Member (Judicial)

-Sd-
(M.K. Hanjura)
Member (Judicial)